

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
INSPAN INFOTECH PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                   |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | <b>Inspan Infotech Private Limited</b>                                                                                                                    |
| 2.      | Date of incorporation of corporate debtor                                          | 08/11/2001                                                                                                                                                |
| 3.      | Authority under which corporate debtor is incorporated/ registered                 | Registrar of Companies-Chennai                                                                                                                            |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U72900TN2001PTC048011                                                                                                                                |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 278/5, 1st Floor, OMR Main Road Opp to Thiruporur, Main bus stand Kanchipuram Kancheepuram TN 603110 IN                                                   |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 25.11.2021                                                                                                                                                |
| .       | Liquidation commencement date of corporate debtor                                  | 25.11.2021<br>(Communicated on 30.11.2021)                                                                                                                |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | S SHIVSHANKER<br>IBBI/IPA-001/IP-P-02141/2020-2021/13294<br>Mobile - 9443141900                                                                           |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | A 102. Swaraj Illam, Shreya Block, Ponni Delta, North Kallanai Road, T.V.Koil Post, Tiruchirappalli, Tamil Nadu ,620005<br>Email: shivshanker93@gmail.com |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | A 102. Swaraj Illam, Shreya Block, Ponni Delta, North Kallanai Road, T.V.Koil Post, Tiruchirappalli, Tamil Nadu ,620005<br>Email: shivshanker93@gmail.com |
| 11.     | Last date for submission of claims                                                 | 30.12.2021                                                                                                                                                |

Notice is hereby given that the National Company Law Tribunal Chennai has ordered the commencement of liquidation of the **Inspan Infotech Private Limited** on 25<sup>th</sup> November 2021.

The stakeholders of **Inspan Infotech Private Limited** are hereby called upon to submit their claims with proof on or before 30.12.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

  
Name and signature of liquidator : S. SHIVSHANKER  
Liquidator, IBBI/IPA-002/IP-N00675/2018-19/12416

Date and place: : 02<sup>nd</sup> December 2021, Chennai